

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01122/2019

DATED THIS THE 18th DAY OF MARCH, 2020

HON'BLE SHRI CV.SANKAR MEMBER (A)

Smt.RA.Banagar,
W/o Sri Shrinivas Banagar,
Aged 41 years,
Working as Office Assistant,
O/o Superintendent of Post Offices,
Vijayapura Division,
Vijayapura 586 104
Residing at
H.No.LIG 76
Jalanagar,
Vijayapura 586 101

...Applicant

(By Shri AR.Holla..... Advocate)

Vs.

1.Union of India,
By Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.

2.The Chief Post Master General,
Karnataka Circle,
Bangalore 560 001

3.The Director of Postal Services,
O/o Post Master General,
N K Region,
Dharwad-580 001.

4.The Superintendent of Post Offices,
Vijayapura Division,
Vijayapura 586 104

...Respondents

(By Shri MV.Rao... Senior Panel Counsel)

ORDER (ORAL)

HON'BLE SHRI CV.SANKAR MEMBER (A)

1. Heard. Annexure A-4 has been challenged in this application wherein the Appellate Authority has not considered the appeal as it is time barred. After a detailed discussion at the Bar, I feel that it is appropriate that a direction is issued to the respondents to consider the representation of the applicant on its merits without insisting on its being time barred and to take an appropriate decision within a period of 2 months from the date of this order. The applicant will be at liberty to challenge it if, it is not in her favour.

2. OA disposed of as above. No order as to costs.

(CV.SANKAR)
MEMBER (A)

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Annexures referred to by the applicant in OA.No.1122/2019

Annexure A1: Copy of order dtd. 13.4.1999

Annexure A2: Copy of representation of the applicant dt. 22.11.2018

Annexure A3: Copy of order dtd. 3.5.2019

Annexure A4: Copy of representation of the applicant dt. 30.5.2019

Annexure A5: Copy of order dtd. 24.7.2019

Annexure A6 series: Copies of APARs of the applicant for 2013-14 to 2017 -18

Annexures referred in reply

Annexure R1: Copy of OM dt. 14.5.2009

Annexure R2: Copy of of the applicant for 2017 -18 Dtd. 25.4.2018

Annexure R3: Copy of letter dt.13.3.2019 & 2.7.2018

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